

- (b) if so, the details thereof along with the names of those companies;
- (c) the details and names of foreign companies which are supplying equipments; and
- (d) the number of applications received for import of communication equipments along with the names of applicant companies?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) and (b) Sir, in terms of amendments issued in December, 2009 in the Licence Agreements of all telecom service providers for security related concerns, the Licensee(s) have to apply to the Licensor for security clearance, alongwith the details of equipment(s) as well as details of equipment(s) suppliers and manufacturers including Original Equipment Manufacturers (OEM), before placement of the final purchase order for procurement/upgradation of equipment/software for provisioning of telecommunications services under the licence and that it shall also include any such activity by the franchisee, agents or person of that licensees. In case, no response is received from the Licensor within thirty working days, it shall be presumed that there is no objection to procurement. However, some of the proposals from service providers for procurement of equipments/software have been turned down due to security concerns in procurement from foreign vendors.

(c) and (d) Almost all the licensed telecom service providers have been purchasing equipments/software for building their network according to their commercial and technical requirements from vendors of various countries. Total 1028 applications have been received from the service providers for procurement of equipments from foreign vendors. No comprehensive list of foreign companies supplying equipments in India is maintained.

Induction of Director in BSNL

1196. SHRIMATI BRINDA KARAT: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether there is any proposal to induct a Director to the Managing Committee in BSNL as part of workers participation in management in an effort to improve the functioning of the PSU;
- (b) if so, the details of the proposal; and
- (c) if not, the reasons for not giving such a proposal?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) No, Sir.

(b) and (c) Do not arise in view of (a) above.

Radiation due to cell towers in Metros

1197. DR. JANARDHAN WAGHMARE: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state: